

Shri Kanungo : The duties are raised on the principle of what the traffic can bear.

Shri V. P. Nayar : I want also to know what will be the employment potential—I mean the direct employment—when this factory goes into full production according to the target laid down in the second Five Year Plan?

Shri Kanungo : I have not got that information.

Shri Kamath : Is it a fact that the sole selling agency for titanium dioxide has been given to a firm known as Messrs. T. T. Krishnamachari & Co. Ltd., and, if so, on what terms and conditions?

Shri Kanungo : As far as my information goes, the sole selling agency has not been given. Regarding the other points, if there is a specific question, I will submit a reply.

Shri Matthen : The whole thing, as it stands now, is managed by the factory in Trivandrum, and the product is exported to the British Titanium factory. Has the hon. Minister taken that fact into consideration? There are two interested parties selling their products manufactured elsewhere.

Shri Kanungo : That is not exactly the full picture. But the point is that we are encouraging the utilisation of the product in our own country, mostly in the paint industry, and if the prices are attractive, export is expected to go up to a thousand tons.

Shri V. P. Nayar : The hon. Minister, while replying to the supplementary question of Shri Kamath, said that no sole selling agents have been appointed so far. May I know whether any selling agents have been appointed and, if so, whether those selling agents will handle the export also?

Shri Kanungo : No; not for export, as far as I know. But, if a specific question is put, I will give the detailed answers.

Export of Hides, Skins and Tobacco

*1143. **Shri S. V. L. Narasimham :** Will the Minister of Commerce and Consumer Industries be pleased to state :

(a) whether the State Trading Corporation of India have entered into agreement with U.S.S.R. to supply hides, skins and tobacco ;

(b) how the scheme is to be implemented ; and

(c) whether there is any establishment for buying these commodities in the country for export abroad?

The Minister of Trade (Shri Karmarkar) : (a) No, Sir. Negotiations are going on.

(b) and (c). Do not arise.

Shri S. V. L. Narasimham : May I know whether the attention of the hon. Minister was drawn to a news item published in the *Hindu*, *Andhra Prabha* and *Andhra Patrika* dated 6th December, to the effect that the Chairman of the State Trading Corporation has made an announcement that an agreement has been concluded for the supply of 2,000 tons of Guntur Virginia tobacco to Russia?

Shri Karmarkar : I said negotiations were going on. They are under consideration. Though it is a fact that formal acceptance for the supply of about 2,000 tons of tobacco of three different grades to Russia has been received—it has only just been received—no contract has yet been made, and therefore, I said that the matter is under consideration.

Shri S. V. L. Narasimham : May I know whether the agreement is in relation to the 1956 crop or the 1957 crop?

Shri Karmarkar : So far as I can see from my notes, the contract would be for the quantity that would just be released and would become immediately available. I am not sure of the particular crop.

Shrimati Tarkeshwari Sinha : Arising out of the answer to part (c) of the question, what method would the Government adopt in purchasing through the State Trading Corporation the indigenous production of tobacco and hides from the small producers?

Shri Karmarkar : We go to the market for buying. So far as the disposal is concerned, we try to utilise so far as it is possible the existing agencies. For instance, tobacco will be disposed of by the Tobacco Council.

राजमाता कमलेन्दुमति शाह : मैं जानना चाहती हूँ कि जो चमड़ा हम निर्यात करते हैं वह किन किन देशों को करते हैं और अपनी जरूरतें पूरी कर लेने के बाद क्या हमारे पास चमड़ा बच रहता है ?

श्री करमरकर : यह जो सवाल है वह यू० एस० एस० आर० को कुछ चीजें निर्यात किये जाने के बारे में है जिन में चमड़ा भी एक है ।

Shri C. R. Chowdhary: In case any agreement is entered into with the U.S.S.R. for the supply of tobacco, may I know whether the State Trading Corporation will enter the market and purchase for itself or whether an establishment will be created for this purpose and the Corporation in its turn will become a middleman and allot quotas through somebody also?

The Minister of Heavy Industries and Commerce and Consumer Industries (Shri Morarji Desai): The State Trading Corporation will follow a method which is most profitable.

A. I. R.

*1144. **Shri A. K. Gopalan:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the total number of *ad hoc* class I and class II appointments made in the All India Radio for the last three years, year-wise; and

(b) the reasons for those *ad hoc* appointments?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). A statement is laid on the Table of the House. [See Appendix IV, annexure No 60].

Shri A. K. Gopalan: How many temporary appointments have been approved by the U.P.S.C. and how many have been rejected?

Dr. Keskar: It will be difficult for me to give the exact number as to how many were rejected. As far as the two main categories are concerned, I am not conscious of those who were appointed for posts in the External Services. In the other two categories, the temporary posts also were filled up in consultation with the U.P.S.C.

Shri A. K. Gopalan: May I know whether the political connection of those who are selected count in the matter of appointments?

Dr. Keskar: All these appointments have ultimately to be approved or disapproved by the U.P.S.C. If there is any such thing, the U.P.S.C. is bound to reject that candidate. As far as the selectors are concerned, they do not take this into consideration.

Shri Velayudhan: Is it the practice that *ad hoc* appointments are made first in order to regularise them in the permanent service? Is it with that motive that these appointments are being made?

Dr. Keskar: The motives are best known to the hon. Member. The appointments are made generally when a service has to be kept on working and it is not possible to wait till the appointment is made by

U.P.S.C. The situation is exceptional here. The U.P.S.C. is overloaded with work and sometimes appointments are made only after six months or one year.

Shri Kamath: The statement shows that two Class I appointments have been made in the foreign language units of the A.I.R. because of paucity of talent in this country. Am I to understand that we Indians, who are linguists, could not provide the necessary talent for this purpose and the persons had to be chosen through Indian Missions abroad, that is to say, they are foreigners?

Dr. Keskar: Yes, Sir. There are a number of foreigners in the foreign language units of the A.I.R. Though my friend may be right in saying that India is a land of linguists, the competence and the standard in a particular foreign language that is required is such that the person must know that language very very well. Otherwise, he is not of much use to the foreign language unit.

Shri Kamath: Is it a fact that a special officer has been appointed *ad hoc* to comment on parliamentary proceedings, and that too only for five minutes every night during parliamentary sessions only and he is being paid as high salary as Rs. 1,200 or so per month?

Dr. Keskar: There is no such post as special officer. All India Radio has a special correspondent. As for his pay, etc., I will require notice.

Shri V. P. Nayar: I want to know whether Government have recently made a number of appointments of Programme Directors attached to each of the radio stations, and if so, what was the basis of making these appointments? Were they also made in consultation with the U.P.S.C.?

Dr. Keskar: All India Radio has a large number of posts known as production posts. These posts are not filled up in consultation with the U.P.S.C. We have an agreement that as far as production posts are concerned, they can be filled up by the All India Radio itself?

भारतीय समाचार, आदि का प्रकाशन

* ११४५. श्री भक्त वर्शन : क्या सूचना और प्रसारण मंत्री १ सितम्बर, १९५५ के तारांकित प्रश्न संख्या १३१० के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि "भारतीय समाचार" और "इंडियन इनफार्मेशन" के प्रकाशन को फिर से शुरू करने के बारे में क्या निर्णय किया गया है ?